

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) It is not correct to say that the efforts of the Collieries Voluntary Amalgamation Committee have borne no success.

(b) to (d): Do not arise.

**Whitley Councils**

- \*138. { Shri S. M. Banerjee;  
Shri Shree Narayan Das;  
Shri Bibhuti Mishra;  
Shri Nambiar;  
Shri Kappa;  
Shri Bhakt Darshan;

Will the Minister of **Home Affairs** be pleased to state:

(a) whether Government have since taken a decision to form bodies like Whitley Councils for the Central Government employees;

(b) if so, whether any constitution has been drafted;

(c) whether rules have been framed; and

(d) if so, whether the same would be laid on the Table?

**The Minister of Home Affairs (Shri Lal Bahadur Shastri):** (a) to (d): The matter is still under consideration.

**Foreign Exchange Facilities to Foreign Nationals**

- \*139. { Shri Nath Pai;  
Shri P. R. Chakraverti;  
Shri Inderjit Gupta;  
Shri P. C. Borooah;  
Shri Yashpal Singh;  
Shri Raghunath Singh;  
Shri P. K. Deo;  
Shri Nambiar;  
Shri Ram Ratan Gupta;

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that the Reserve Bank has issued fresh instructions to banks providing foreign exchange facilities to foreign nationals in India; and

(b) the reasons for the issue of these fresh instructions?

**The Deputy Minister of Finance (Shrimati Tarkeshwari Sinha):** (a) Yes, Sir.

(b) Due to the present difficult foreign exchange situation it became necessary to review the facilities available to foreign nationals for effecting remittances from India.

**Census**

\*140. **Shri Shree Narayan Das:** Will the Minister of **Home Affairs** be pleased to refer to reply given to Unstarred Question No. 88 on the 23rd April, 1962 and state:

(a) whether the final figures about India's total population as ascertained in 1961 census are now available; and

(b) if so, whether a statement would be laid on the Table?

**The Deputy Minister in the Ministry of Home Affairs (Shrimati Chandrasekhar):** (a) Yes.

(b) A statement is laid on the Table of the House. [*Placed in Library, See No. LT-292/62.*]

**Loan for Pipelines**

- \*141. { Shri P. C. Borooah;  
Shri Raghunath Singh;  
Shri Prabhat Kar;  
Shri Ram Ratan Gupta;  
Shri Yashpal Singh;

Will the Minister of **Mines and Fuel** be pleased to state:

(a) whether it is a fact that the Chairman of the Oil India Limited visited London for negotiating terms of a Rs. 14 crore loan with the Burmah Oil Company, for Oil India's pipeline; and

(b) if so, what was the result of the discussions?

**The Minister of Mines and Fuel (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) A sterling loan of £10 million would be raised in the United Kingdom by the Burmah Oil Company; it would be made available to Oil India